

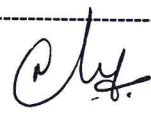
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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 96/09	TP 18/16 (along with TP 93/16)	For filing written arguments	397/ 398	Parkway Developments Pvt. Ltd., & 2 Others Vs IDEB Parkways Holdings Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	MOHAN. H-S Advocate 9900097964	petitioner	

**ORDER**

Counsel for Petitioner is present. Matter is listed today for hearing. No representation for Respondent. Respondent is called absent. Advocate for Respondent is also absent. List it for final hearing on 26/02/2018 and no further adjournment will be given on that day.

  
**Member (T)**

  
**Member (J)**